GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2430

TO BE ANSWERED ON THE 03RD AUGUST, 2021/ SRAVANA 12, 1943 (SAKA)

CHAIN SNATCHING

2430. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is taking steps to stop incidents of chain snatching faced by women in the territory of Delhi, if so details thereof;
- (b) the number of chain snatching incidents reported during the last two years in Delhi and conviction ratio in those cases; and
- (c) the steps taken/being taken by Delhi Police to ensure safety and security of women in Delhi?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): Delhi Police has taken various measures to curb chain snatching cases which inter-alia include, dynamic identification of crime-prone areas and deployment of police resources including pickets, foot patrolling, PCR Vans and Emergency Response Vehicles (ERVs) to enhance visibility and prevent crime; identification, surveillance and arrest of active criminals; integrated patrolling by local police, PCR staff and Traffic police; antisnatching teams in all districts to develop intelligence, identify and arrest

street crime offenders; gathering of macro-intelligence against criminal gangs; and public participation through schemes like 'Eyes and Ears' Scheme.

(b): Details of chain snatching cases reported during the last two years are as under:

Year	No. of cases reported	No. of persons arrested
2019	1604	1041
2020	1184	859

(Source: Delhi Police)

(c) Delhi Police has instituted a number of measures to prevent and expeditiously detect crimes against women, of which the major ones include integration of 112 India Mobile App with panic button in mobile phones; making registration in the 'Himmat Plus' app simple and bilingual; stationing of all women PCR vans in vulnerable areas; exclusive women help desks in Police Stations; dedicated women helpline number; regular liaison with civic agencies for lighting of dark stretches; constitution of Police Station-level women safety committees; and imparting self-defence training to women/girls.
